914 (SAKA) Written Answers 134 MINISTRY OF RAILWAYS (SHRI

Elective Subject in Kendriya Vidyalayas

4063. DR. SUDHIRRAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the elective subjects taught at plus two stage in Kendriya Vidyalayas are limited in comparison to other aided schools;
- (b) whether there is a demand for introduction of more and newer elective subjects in Kendriya Vidyalayas; and
 - (c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CUTURE): (KUMARI SELJA): (a) Yes, Sir

(b) and (c). Suggestions have been received for introduction of more elective subjects such as Physical Education, Music, Drewing, Civics, and Computer Science etc. at plus two stage in Kendrya vidyalayas, but it has not been found feasible to do so, keeping in view the constraint of resources.

[Translation]

Concersion of Indore-Mahu-Pathampur Railway Line

4064. SHRI RAMESHWAR PATIDAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal for conversion of Indore-Mahu-Pathampur Railway line into broad-gauge;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE

(b) Does not arise.

MALLIKARJUN): (a) No, Sir.

(c) Contraint of reources.

Scheme for Prevention of Pollution in Krishna

4065 SHRI YASHWANTRAO PATIL: SHRI GOVINDRAO NIKAM:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Governments of Kamataka, Andhra Pradesh and Maharashtra have submitted a scheme for the prevention of pollution in Krishna river;
- (b) if so, the details thereof including the proposed expenditure to be shared;
- (c) whether the Governments have taken final decision in this regard;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIKAMAL NATH): (a) and (b). An action plan for cleaning the River Krishna pre-pared jointly by the State Governments of Krnataka, Andhra Pradesh and Maharashtra has been submitted.

The plan includes execution of major schemes such as construction /augmentation of sewage works and treatment plants, laying, interception and diveion of sewers, installation